

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 5
CA(CAA)-63(PB)/2019

IN THE MATTER OF:

Saptrangi Craft Ltd. & Ors. &
Krishna Weavers Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 08.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

Mr. Ashutosh Gupta, Mr. Gaurav Rana,
Mr. Abhishek Agarwal, Advs.

For the Respondent(s):-

ORDER

The paper book is incomplete. Learned counsel for the petitioner undertakes to do the needful within three days.

List on 24.04.2019.

Sd/-
(M. M. KUMAR)
PRESIDENT

Sd/-
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)